## GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UN-STARRED QUESTION NO.2763 TO BE ANSWERED ON 12.03.2020

### MAHILA POLICE VOLUNTEER SCHEME

## 2763. SHRI MARGANI BHARAT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the aims and objectives of the Mahila Police Volunteer Scheme;
- (b) the details of funds allocated, sanctioned, released and utilized under the said scheme during the last three years in the State of Andhra Pradesh, yearwise;
- (c) whether it is true that funds allocated to AP in 2018-19 have not been utilized;
- (d) if so, the reasons therefor; and
- (e) the efforts being made by the Government to further fine-tune the above scheme?

### **ANSWER**

# MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) The Scheme of Mahila Police Volunteers (MPV) envisages the MPVs as empowered, responsible, socially aware women for fostering leadership in local settings to facilitate police outreach on gender concerns. The broad mandate of MPVs is to report incidences of violence against women such as domestic violence, child marriage, dowry harassment and violence faced by women in public spaces.
- (b) to (e) The details of funds allocated/ sanctioned, released and utilized under the said scheme during the last three years in the State of Andhra Pradesh, year-wise are as under:

(in Lakh Rupees)

2016-17		2017-18		2018-19		2019-20		2020-21
Sanctioned / Released	Utilisation	Sanctioned						
/ Releaseu		/ Releaseu		/ Keleaseu		/ Released		Released
75.81	75.81	0	0	445.57	0	0	0	0

The Ministry regularly reviews and follows up with the States/ UTs regarding implementation of the scheme through formal communications and video conferences etc.

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